

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00842/2018

Jabalpur, this Monday, the 19th day of November, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. G.I.F. Kamgar Union, Through – It's General Secretary Avinash Bhatkar, S/o Late Shri Shyam Bhatkar, age about 54 years, working as Pharmacist in Fy Health Care GIF, Quarter No. 475, Type – IV, Sector – II, Vehicle Factory Estate, Jabalpur 482009 (MP).
2. Pavan Kumar Jain, S/o Late H.L. Jain, age about 58 years, Patern Maker 1739/2250, Section – P.S. R/o 1453, Near Jain Mandir, Hanumantal, Jabalpur (MP) 482002.
3. Jitendra Pal, S/o Late J. Mojis, age about 50 years, Darwan, 70626, Section – Security Office, R/o Madai, Near Vehicle Factory Estate, Jabalpur.

Both are working in G.I.F. Jabalpur MP 482009 **-Applicant**

(By Advocate – Shri A.K. Pare)

V e r s u s

1. Union of India through Secretary, Defence Production, South Block, New Delhi 110011.
2. DGOF/Chairman, Ordnance Factory Board, 10-A, S.K. Bose Road, Kolkata – 700001.
3. General Manager, Gray Iron Foundry, Jabalpur (M.P.) – 482009 **-Respondents**

(By Advocate – Shri Surendra Pratap Singh)

O R D E R (O R A L)**By Navin Tandon, AM.**

Learned counsel for the applicants seeks to withdraw this Original Application with liberty to approach the appropriate forum.

2. Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

am/-

**(Navin Tandon)
Administrative Member**